

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1170.
TO BE ANSWERED ON TUESDAY, THE 30TH JULY, 2024.**

SETTING UP OF NEW INDUSTRIES

**1170 SHRI NILESH DNYANDEV LANKE:
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SMT. SUPRIYA SULE:
SHRI SANJAY DINA PATIL:
PROF. VARSHA EKNATH GAIKWAD:
DR. AMOL RAMSING KOLHE:
SHRI BHASKAR MURLIDHAR BHAGARE:
SHRI BAJRANG MANOHAR SONWANE:
SHRI AASHTIKAR PATIL NAGESH BAPURAO:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Union Government provides assistance to State Governments for setting up of new Industries to accelerate economic development in the country and if so, the details thereof;
- (b) the details of financial assistance provided to States for setting up new industries during each of the last three years and the current year;
- (c) whether various Central schemes and programmes initiated by the Union Government has resulted in the promotion and facilitation of setting up of industries across States/UTs and if so, the details thereof;
- (d) whether the Union Government has provided assistance to Maharashtra State to set up new industries during the last three years and in the current year and if so, the details thereof; and
- (e) whether any proposal for setting up new industries in Maharashtra State is pending and if so, the details thereof and the reasons therefor?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) to (e):** Setting up of industry is primarily the domain of State Governments. The Union Government, however, provides support for promotion of industrial activities across the country. Government of India, through Department for Promotion of Industry and Internal Trade (DPIIT) and other Central Ministries/ Departments, provides an enabling eco-system for the overall industrial development of the country through appropriate policy interventions. In addition to ongoing schemes of various Ministries and Departments, the Government has taken

various steps for promotion and facilitation of setting up of new industries across State/UTs such as Make in India, Startup India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive (PLI) Scheme, promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank, Project Monitoring Group (PMG), liberalization of Foreign Direct Investment (FDI) policy, Indian Footwear and Leather Development Programme (IFLDP) Scheme, etc. An institutional mechanism to fast-track investments has been put in place, in the form of Project Development Cells (PDCs) in all concerned Ministries/ Departments of Government of India.

Further, as part of National Industrial Corridor Development Programme, Shendra Bidkin Industrial Area (SBIA) of 4,584 acres has been developed in the State of Maharashtra to provide world class, reliable, sustainable and resilient plug-n-play infrastructure with walk-to-work concept for the industries and facilitate the manufacturing investments into the country. Trunk Infrastructure and associated facilities have been completed and land is being allotted to various industries by the project's Special Purpose Vehicle (SPV). Total funds released for development of SBIA is Rs. 3,000.00 Crore till 19th July, 2024.

The Government has also approved the Central Sector Scheme "Indian Footwear and Leather Development Programme (IFLDP)" with an allocation of Rs. 1700.00 crore till 31.03.2026. The scheme aims for the development of infrastructure for the leather and footwear sector, address environment concerns specific to the leather and footwear sector, facilitate additional investments, employment generation and increase in production.

Under IFLDP, assistance has been provided to Maharashtra state as detailed below:-

- i. Integrated Development of Leather Sector (IDLS) sub-scheme: Rs. 5.75 lakhs have been provided for technology upgradation of 01 unit in the state of Maharashtra during 2021-22 to 2024-25 (upto 25.7.2024).
- ii. Mega Leather Footwear and Accessories Cluster Development (MLFACD): DPIIT has approved to develop Mega Leather Footwear and Accessories Cluster Development at Ratwad Village, Maharashtra with a total project cost of Rs.256.42 crores involving Government of India assistances of Rs.125.00 crores.

In addition, Government of India has approved the following Central Sector Schemes for Industrial Development of Himachal Pradesh, Uttarakhand, Union Territory (UT) of Jammu & Kashmir (J&K) and Union Territory (UT) of Ladakh and North Eastern Region (NER):

- (i) Industrial Development Scheme (IDS), 2017 for UT of J&K and UT of Ladakh from 15.06.2017 to 31.03.2021. So far, Rs. 87.43 Cr has been spent as incentives under this scheme.
- (ii) Industrial Development Scheme (IDS), 2017 for Himachal Pradesh (HP) and Uttarakhand (UK) from 01.04.2017 to 31.03.2022. So far, Rs. 517.81 Cr has been released as incentives under this scheme.

- (iii) New Central Sector Scheme (NCSS) for Industrial Development of J&K from 01.04.2021 to 31.03.2037. So far, Rs. 223.30 Cr has been disbursed as incentives under this scheme.
- (iv) North East Industrial and Investment Policy (NEIIPP), 2007 from 01.04.2007 to 31.03.2017. So far, Rs. 3744.68 Cr has been released as incentives under this scheme.
- (v) North East Industrial Development Scheme (NEIDS),2017 from 01.04.2017 to 31.03.2022: with the financial outlay of Rs. 3000 Cr. So far, Rs. 610.98 Cr has been disbursed as incentives under this scheme.
- (vi) Uttar Poorva Transformative Industrialization Scheme (UNNATI, 2024) from 19.03.2024 to 08.03.2034; with the financial outlay of Rs. 10,037 Cr.
